

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 13167/2021
(Arising out of impugned final judgment and order dated 05-07-2021
in SPLA No. 52/2008 passed by the High Court of Judicature at
Allahabad, Lucknow Bench)

SANJAY KUMAR SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(With IA No.106368/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.106367/2021-EXEMPTION FROM FILING O.T. and IA
No. 106367/2021 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 14832-14833/2021 (XI)

(With IA No. 119409/2021 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2096/2022 (XI)

(FOR ADMISSION and I.R. and IA No.19347/2022-EXEMPTION FROM FILING
O.T.)

Date : 11-03-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY

For parties

Mr. V. K. Shukla, Sr. Adv.
Ms. Parul Shukla, AOR
Mr. S. B. Shukla, Adv.
Ms. Kirti Aggarwal, Adv.

Mr. M. C. Dhingra, Adv.
Mr. Gaurav Mehrotra, Adv.
Mr. Santosh Kumar Tripathi, Adv.
Mr. Vikrant Yadav, Adv.
Mr. Gaurav Dhingra, AOR

Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Mr. Vignesh Singh, Adv.
Ms. Vibha Bhat, Adv.
Ms. Rashi Bajpai, Adv.

Mr. Harish Pandey, AOR
Mr. Abhinav S. Agrawal, Adv.

Mr. Brijendra Singh, Adv.

Mr. Rana Pratap Singh, Adv.
Mr. Shishir Kumar Saxena, Adv.
Mr. R. N. Pareek, Adv.
Mr. Jagdamba Prasad, Adv.
Mr. Praveen Swarup, AOR

Mr. Ashutosh Kumar Sharma, AOR
Mr. Vibhu Tiwari, Adv.
Mr. Manoj Kr. Dwivedi, Adv.

Mr. Abhinav S. Aggarwal, Adv.
Ms. Swega Aggarwal, Adv.
Mr. Virender Vashisht, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The matters stand adjourned by four weeks in terms of the letter circulated by the learned counsel for the petitioner.

(NIDHI AHUJA)
AR-cum-PS

(RENU KAPOOR)
BRANCH OFFICER